

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No. 1896/2021**

**This the 08<sup>th</sup> day of September, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Mohd. Jamshed, Member (A)**

Suraj,  
Aged about 27 years,  
S/o Late Shri Leelu,  
R/o B-536, J.J. Camp, New  
Sanjay Amar Colony, Vishwas  
Nagar, Delhi-110032.

... Applicant

(By Advocate : Mr. Anirudh Sharma)

**Versus**

The Management of East Delhi Municipal Corporation  
Through its' Commissioner (East)  
Udyog Sadan, 2<sup>nd</sup> Floor, Plot No. 419  
Patparganj Industrial Area,  
Delhi-110092.

... Respondent

(By Advocate : Mr. R.K. Jain and Ms. Filza Moonis)



## **ORDER (Oral)**

After arguing for some time, Mr. Anirudh Sharma, learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA with liberty to the applicant to file a better OA. Permission is accorded.

2. Accordingly, the OA is dismissed as withdrawn with liberty to the applicant to file a better OA. There shall be no order as to costs.

**(Mohd. Jamshed)  
Member (A)**

/ankit/arti/